

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.107

C.P.(CAA)/6(AHM)2024 in C.A.(CAA)/59(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Mexus Education Private Limited
Mylife Private Limited
Mitsu Private Limited

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv. (Proxy)
For the Respondent :
For the Liquidator : Mr. Sandip Tupe, (Liquidator)

ORDER

The main counsel in this matter is not available today, proxy counsel Mr. Monaal Davawala request for adjournment today which is allowed.

Re-list on 20.06.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)